(11)

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 129/397-398/NCLT/AHM/2016 (New) C.P. No.57/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Darshan Sheth & Ors.

V/s

Anjana Plastic Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

SIGNATURE

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION

1. A. R. Sheth Advocate & Pelitims

Solicitic

2. GARGIE R. NYAS ADVOCATE

FOR THE

RES PONDENTS

1-5, 8-11,

<u>ORDER</u>

13-17

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Ms. Gargi Vyas present for Respondents no. 1 to 5, 8 to 11 and 13 to 17. None present for other Respondents.

Rejoinder filed.

List the matter on 28.08.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.